

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.3552
TO BE ANSWERED ON 7TH DECEMBER, 2016**

OBJECTIVES OF TRAI

†3552. SHRI PASHUPATI NATH SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the objectives behind setting up the Telecom Regulatory Authority of India (TRAI);
- (b) whether the TRAI has been able to achieve its set objectives;
- (c) if so, the details thereof; and
- (d) if not, the action taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) Telecom Regulatory Authority of India (TRAI) was set up with the objective to regulate the telecommunication services, to protect the interests of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector.

(b) to (d) Government have received various Recommendations on Telecom and various Regulations and Tariff Orders issued by TRAI, which have contributed to the growth of the telecom sector. Details of the Recommendations, Regulations and Telecommunication Tariff Orders (TTOs) issued by TRAI are available on the official website of TRAI www.traigov.in.
